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Government of India
Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade

Public Notice No. 12 /2026-2027
New Delhi, the 22 May, 2026

Subject: Allocation of 8606 MTRV of raw cane sugar to USA under TRQ scheme for US fiscal year 2026-regarding.

In exercise of the powers conferred under Paragraph 2.04 of the Foreign Trade Policy, 2023, the Director General of Foreign Trade hereby allocates quantity of 8606 MTRV for export of raw cane sugar to USA under TRQ scheme for US FY 2026 (October 1, 2025, to September 30, 2026).

2. As per Notification No. 3/2015-20 dated 20.04.2015, export of sugar (HS Code 17010000) to USA and EU under TRQ is 'Free' subject to the conditions notified in the 'Nature of Restrictions' in the above notification.

3. Certificate of Origin, if required, for preferential export of sugar to USA shall be issued by Additional Director General of Foreign Trade, Mumbai on the recommendation of Agriculture and Processed Food Products Export Development Authority (APEDA) regarding entity and quantity for which eligible. Other certification requirements, if any, prescribed specifically for the export of sugar to USA would continue to be followed.

4. The quota will be operated by Agriculture and Processed Food Products Export Development Authority (APEDA), New Delhi as the implementing agency for export of TRQ items to USA.

5. The reporting requirement as notified vide Notification No. 3/2015-2020 dated 20.04.2015 read with Notification No. 20 dated 07.09.2015 would be followed.

Effect of this Public Notice: The quantity of 8606 MTRV raw cane sugar to be exported to USA under TRQ scheme from 01.10.2025 to 30.09.2026 has been notified.

(Lav Agarwal)

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